

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 353 of 2019

IN THE MATTER OF:

Surinder Kumar Jain

...Appellant

Versus

M/s Seriatim Land and Housing Pvt. Ltd.

...Respondent

Present

For Appellant: Mr. Piyush Singh and Ms. Sumbul Ismail, Advocates.

**For Respondent: Ms. Ranjana Roy Gawai, Mr. Pervinder and Mr. Ankit
Advocates.**

ORDER

04.09.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 15th October, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

mohan/sk/